



**RESERVE BANK OF INDIA**

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August 3, 2004

**Reserve Bank Cancels Certificate of Registration of  
Kant Finance Private Limited, Secunderabad**

The Reserve Bank of India, has on July 27, 2004 cancelled the certificate of registration issued to Kant Finance Private Limited, Secunderabad, having its registered office at Plot No.35, Samrat Colony, West Marredpally, Secunderabad-500026 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institutions is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan  
Manager**

**Press Release: 2004-2005/134**